NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 443/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.11.2017

NAME OF THE PARTIES:

Skyway RMC Plants Pvt. Ltd.

V/s

KamlaLandmarc Construction Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

NAME

DESIGNATION SIGNATURE



COMMON ORDER

T.C.P. No. 443/I&BC/NCLT/MB/MAH/2017 T.C.P. No. 446/I&BC/NCLT/MB/MAH/2017

- 1. None present.
- 2. Adjourned to 01.12.2017

Bhaskara Pantula Mohan Member (Judicial) 15.11.2017.

Sd/-

M.K. Shrawat Member (Judicial)